

# ORISSA HIGH COURT

FILING REPORT AS ON :25/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/2496/2024	KANHA PANI VS STATE OF ODISHA	MANOJ BIHARI DAS VS	BADAMBADI /397 /2023 () //
2	D-BLAPL/2498/2024	JENNALA HEMANTA KUMAR @ JAGAN @ J.HEMANT KUMAR VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /212 /2023 () //
3	D-BLAPL/2500/2024	MOHAN JHARA @ BUTLU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /248 /2023 () //
4	D-BLAPL/2508/2024	SUKA RANABIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOUDH /68 /2023 () //
5	D-BLAPL/2515/2024	SANJIB NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	SURADA /217 /2023 () //
6	D-BLAPL/2519/2024	KHIRAMOCHAN SINGH VS STATE OF ODISHA	GEETANJALI MAJHI VS	HATIBARI /53 /2023 () //
7	D-BLAPL/2521/2024	RAKESH KUMAR DALAI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 () //
8	D-BLAPL/2523/2024	NIRAKAR GURU VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	BADAMBADI /141 /2019 () //
9	D-BLAPL/2540/2024	PRAKASH BINDHANI @ PRAKASH CHANDRA BINDHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /16 /2024 () //
10	D-BLAPL/2541/2024	BAHUDI @ DILLIP KUMAR BEHERA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	MANIABANDHA /82 /2023 () //
11	D-BLAPL/2546/2024	KAMENI @ ANUPAMA PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHAULI PS /106 /2023 () //

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12	D-BLAPL/2549/2024	JITENDRA MOHAPATRA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	RENGALI (SAMBALPUR) /148 /2023 () //
13	D-BLAPL/2550/2024	DIPUN@DIPU@DEEPAK SETHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /6 /2024 () //
14	D-BLAPL/2554/2024	BABULU@ MUKESH PRADHAN VS STATE OF ODISHA	PRADIPTA BEURA VS	BANKI /467 /2023 () //
15	D-BLAPL/2555/2024	KALIA @ DEEPAK THELA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GHANTAPADA /77 /2023 () //
16	D-BLAPL/2557/2024	MUKUNDA JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /211 /2023 () //
17	D-BLAPL/2561/2024	KHAGAPATI @ KHAGESWAR ADARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /2 /2023 () //
18	D-BLAPL/2567/2024	JITUNA BHOI VS STATE OF ODISHA	BASANTA KUMAR NANDA VS	/ /0 () //
19	D-BLAPL/2573/2024	JADU @ JADUNATH BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BASUDEVPUR /733 /2023 () //
20	D-BLAPL/2575/2024	CHANDAN MALLIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DIGAPAHANDI /238 /2023 () //
21	D-BLAPL/2576/2024	BIRENDRA PRASAD YADAV VS STATE OF ODISHA	SEVATI SOREN VS	BRAJARAJNAGAR /118 /2023 () //
22	D-BLAPL/2579/2024	RAJKISHORE SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NISCHINTAKOILI /192 /2023 () //
23	D-BLAPL/2580/2024	MANI @ DIPTIKANTA PRUSTY	PUSPAMITRA MOHAPATRA	NISCHINTAKOILI /192 /2023

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		VS	VS	()
24	D-BLAPL/2589/2024	STATE OF ODISHA AGASTI SAHU	MOHENDRA KUMAR MOHAPATRO	// KORAPUT VIGILANCE /3 /2024
		VS	VS	()
25	D-BLAPL/2591/2024	STATE OF ODISHA(VIG.) BIPIN NAYAK	KISHORE KUMAR MISHRA	// MARINE PENTHAKATA /76 /2023
		VS	VS	()
26	D-BLAPL/2593/2024	STATE OF ODISHA SUBHRAJIT JENA @ RINKU	SATYAJIT MOHAPATRA	// HANDAPA /11 /2024
		VS	VS	()
27	D-BLAPL/2594/2024	STATE OF ODISHA NABIN PRADHAN	AMULYA RATNA PANDA	// DARINGBADI /130 /2023
		VS	VS	()
28	D-BLAPL/2597/2024	STATE OF ODISHA RANJU JYOTI	AMULYA RATNA PANDA	// BASTA /242 /2021
		VS	VS	()
29	D-BLAPL/2598/2024	STATE OF ODISHA TABU KHAN	ADITI HOTA	// CHHENDIPADA /591 /2022
		VS	VS	()
30	D-BLAPL/2599/2024	STATE OF ODISHA KHAGESWAR KAMILA	AMULYA RATNA PANDA	// PHULBANI SADAR /207 /2023
		VS	VS	()
31	D-BLAPL/2600/2024	STATE OF ODISHA BAINATH RAM @ BAIDHNATH RAM	RASHMI RANJAN PATTANAIAK	// JEYPORE SADAR /181 /2022
		VS	VS	()
32	D-BLAPL/2607/2024	STATE OF ODISHA AJIT BEHERA @ AJAY BEHERA	SATYAJIT MOHAPATRA	// BARIPADA TOWN /796 /2023
		VS	VS	()
33	D-BLAPL/2614/2024	STATE OF ODISHA PADMALOCHAN MALLICK	AMIT KUMAR NATH	// KHANDAGIRI P.S. /459 /2023
		VS	VS	()
34	D-BLAPL/2617/2024	STATE OF ODISHA TANKADHAR RANA @ TANKA	SUSHANTA KUMAR JOSHI	// BODEN /33 /2023
		VS	VS	()

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35	D-BLAPL/2627/2024	STATE OF ODISHA SABIR VS	BISWA RANJAN DAS VS	// //0 ()
36	D-BLAPL/2628/2024	STATE OF ODISHA JIRI @ JERMIYA RAIKA VS	BISWA RANJAN DAS VS	// ADVA /63 /2021 ()
37	D-BLAPL/2633/2024	STATE OF ODISHA DIBAKAR BISWAL VS	JUGAL KISHORE PANDA VS	// //0 ()
38	D-BLAPL/2643/2024	STATE OF ODISHA MUKTESWAR RANA VS	HIMANSHU SEKHAR MISHRA VS	// PADAMPUR /79 /2023 ()
39	D-BLAPL/2644/2024	STATE OF ODISHA KANDAN MURMU VS	PRAMOD KUMAR JENA VS	// BALASORE TOWN /47 /2023 ()
40	D-CMAPL/3705/2024	STATE OF ODISHA RAMESWAR PATI VS	ADV. VS	// // ()
41	D-CMAPL/3770/2024	BARGARH MUNICIPAL COUNCIL ALEKH CHANDRA MALLICK VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
42	D-CMAPL/3853/2024	JANAKI BALLABH SAHU TARANI MISHRA VS	HRUDANANDA MOHAPATRA VS	// // ()
43	D-CMP/3645/2024	MONALI TRIPATHY DAMAYANTI SAHOO VS	BHASKAR CHANDRA PANDA VS	// // ()
44	D-CMP/3751/2024	SURENDRA SAHOO JYOTSHNAMAYAE GIRI VS	BIKRAM KESHARI BAL VS	// // ()
45	D-CMP/3764/2024	SUBHANKAR PATRA MAMATA DAS VS	SUDEEP KUMAR SARANGI VS	// // ()
		PANKAJINI PADHI		//

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46	D-CMP/3842/2024	DURYODHAN SAHU VS GOLAPI SA	KSHIROD KUMAR ROUT VS	// 0 //
47	D-CONTC/3616/2024	BENUDHAR SAHOO VS ANU GARG, I.A.S.	ADV VS	// 0 //
48	D-CONTC/3617/2024	KARUNAKAR BEHERA VS ANU GARG, I.A.S.	ADV VS	// 0 //
49	D-CONTC/3618/2024	PRABHAT KUMAR SAHOO VS ANU GARG, I.A.S.	ADV VS	// 0 //
50	D-CONTC/3619/2024	HARAMOHAN MISHRA VS ANU GARG, I.A.S.	ADV VS	// 0 //
51	D-CONTC/3620/2024	PABITRA MOHAN MISHRA VS ANU GARG, I.A.S.	ADV VS	// 0 //
52	D-CONTC/3621/2024	BANSIDHAR SAMAL VS ANU GARG, I.A.S.	ADV VS	// 0 //
53	D-CONTC/3622/2024	HARSA KUMAR SAMAL VS ANU GARG, I.A.S.	ADV VS	// 0 //
54	D-CONTC/3623/2024	RAMESH CHANDRA MISHRA VS ANU GARG, I.A.S.	ADV VS	// 0 //
55	D-CONTC/3624/2024	AKULA SAMAL VS ANU GARG, I.A.S.	ADV VS	// 0 //
56	D-CONTC/3625/2024	HARIHAR BEHERA VS ANU GARG, I.A.S.	ADV VS	// 0 //
57	D-CONTC/3627/2024	BIJAYA KUMAR DASH	ADV	//

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		VS	VS	0
58	D-CONTC/3628/2024	ANU GARG, I.A.S. DURGA PRASAD DAS	ADV	//
		VS	VS	0
59	D-CONTC/3629/2024	ANU GARG, I.A.S. SIBARAM MISHRA	ADV	//
		VS	VS	0
60	D-CONTC/3630/2024	ANU GARG, I.A.S. MADHUSUDAN MISHRA	ADV	//
		VS	VS	0
61	D-CONTC/3634/2024	ANU GARG, I.A.S. RABINARAYAN DASH	ADV	//
		VS	VS	0
62	D-CONTC/3635/2024	ANU GARG, I.A.S. SNEHALATA TRIPATHY	ADV	//
		VS	VS	0
63	D-CONTC/3637/2024	ANU GARG, I.A.S. SANTOSH KUMAR GARANAYAK	ADV	//
		VS	VS	0
64	D-CONTC/3638/2024	ANU GARG, I.A.S. HARSA CHANDRA MISHRA	ADV	//
		VS	VS	0
65	D-CONTC/3640/2024	ANU GARG, I.A.S. BHABAGRAHI SAHOO	ADV	//
		VS	VS	0
66	D-CONTC/3641/2024	ANU GARG, I.A.S. BIBHUTI BHUSAN MISHRA	ADV	//
		VS	VS	0
67	D-CONTC/3668/2024	ANU GARG, I.A.S. BALABHADRA TRIPATHY	ADV	//
		VS	VS	0
68	D-CONTC/3677/2024	SAMARTHA VERMA, COLLECTOR, PURI KABIRAJ NAHAK	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0

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69	D-CONTC/3683/2024	USHA PADHEE,I.A.S. DEBARAJ SAHOO VS	ADV VS	// // 0
70	D-CONTC/3684/2024	SUSHANTA KUMAR DAS, DIRECTOR SECONDARY EDUCATION., BBSR, KHORDHA JAYAKRUSHNA BARIK VS	ADV. VS	// // 0
71	D-CONTC/3685/2024	ASWATHY S., SECY., S AND ME DEPT., ODISHA, BBSR. KHAGENDRANATH SAHOO VS	ADV VS	// // 0
72	D-CONTC/3686/2024	ASWATHY S., SECY., S AND ME DEPT., BBSR, KHORDHA ANANTA KISHORE NAYAK VS	ADV. VS	// // 0
73	D-CONTC/3700/2024	ASWATHY S., SECY., S AND ME DEPT., ODISHA, BBSR. NILAKANTHA SAHOO VS	ADV. VS	// // 0
74	D-CONTC/3702/2024	ASWATHY S.,I.A.S. NILAKANTHA PRADHAN VS	ADV. VS	// // 0
75	D-CONTC/3707/2024	ASWATHY S.,I.A.S. CHAITAN SAMAL VS	ADV. VS	// // 0
76	D-CONTC/3713/2024	NARAHARI SETHY,COLLECTOR CUTTACK SANTOSH KUMAR MAHANTA VS	ADV. VS	// // 0
77	D-CONTC/3716/2024	ASWATHY S., IAS RAMESH CHANDRA MAHANTA VS	ADV. VS	// // 0
78	D-CONTC/3718/2024	ASWATHY S., I.A.S. SAROJINI PAHI VS	ADV. VS	// // 0
79	D-CONTC/3721/2024	ASWATHY S.,I.A.S. AJIT KUMAR MOHAPATRA VS ASWATHY S.,I.A.S.	ADV. VS VS	// // 0 //

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80	D-CONTC/3725/2024	TILLOTAMA MAHANTA VS ASWATHY S. I.A.S.	ADV. VS	// 0 //
81	D-CONTC/3727/2024	SHYAMA SANKAR DASH VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
82	D-CONTC/3730/2024	HARAMANI MAHANTA VS ASWATHY S. I.A.S.	ADV. VS	// 0 //
83	D-CONTC/3731/2024	BAIJAYANTI NAIK VS ASWATHY S., I.A.S.	ADV VS	// 0 //
84	D-CONTC/3732/2024	SANKARSAN MAHANTA VS ASWATHY S., I.A.S	ADV VS	// 0 //
85	D-CONTC/3734/2024	MANOJ KUMAR PANDA VS ASWATHY S., I.A.S	ADV VS	// 0 //
86	D-CONTC/3735/2024	PRAMILA MAHANTA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
87	D-CONTC/3737/2024	SADANANDA BEHERA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
88	D-CONTC/3738/2024	MAMITA MOHANTA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
89	D-CONTC/3739/2024	SANAT KUMAR BEHERA VS ROOPA ROSHAN SAHOO,I.A.S.	ADV. VS	// 0 //
90	D-CONTC/3744/2024	GITANJALI JENA VS DIRECTOR, ST AND SC DEVELOPMENT DEPT	ADV VS	// 0 //
91	D-CONTC/3745/2024	ARPITA JENA	ADV	//



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		VS	VS	0
92	D-CONTC/3747/2024	DIRECTOR, ST AND SC DEVELOPMENT DEPT DEBASHIS BHOL	ADV	//
		VS	VS	0
93	D-CONTC/3748/2024	DIRECTOR, ST AND SC DEVELOPMENT DEPT SAIBANDAN BISWAL	ADV	//
		VS	VS	0
94	D-CONTC/3749/2024	DIRECTOR, ST AND SC DEVELOPMENT DEPT SUDEEPA DEY	ADV	//
		VS	VS	0
95	D-CONTC/3753/2024	DIRECTOR, ST AND SC DEVELOPMENT DEPT GEETANJALI DIGAL	ADV	//
		VS	VS	0
96	D-CONTC/3765/2024	NARMADA NAYAK, TAHASILDAR, TIKABALI, TAHASIL, KANDHAMAL BIJAYA KUMAR LENKA	ADV.	//
		VS	VS	0
97	D-CONTC/3767/2024	ANU GARG, I.A.S. ADYASHA MISHRA	SUDEEP KUMAR SARANGI	//
		VS	VS	0
98	D-CONTC/3768/2024	SHALINI PANDIT, I.A.S. PRATAP CH.JENA	ADV.	//
		VS	VS	0
99	D-CONTC/3777/2024	ASWASTHY S.,I.A.S. SANTI KUSHA	ADV.	//
		VS	VS	0
100	D-CONTC/3786/2024	ROOPA ROSHAN SAHOO, I.A.S. BISWESWAR PATNAIK	ADV.	//
		VS	VS	0
101	D-CONTC/3796/2024	ARABINDA AGARAWAL,I.A.S. LABANYA PRADHAN	GOPAL KRUSHNA NANDA	//
		VS	VS	0
102	D-CONTC/3803/2024	ANU GARG, I.A.S. SUGYANI CHARAN DASH	ADV.	//
		VS	VS	0

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103	D-CONTC/3808/2024	ANU GARG, I.A.S. SANKARSAN MISHRA VS	ADV. VS	// // 0
104	D-CONTC/3809/2024	ANU GARG, I.A.S. DRIEMS MBA,CUTTACK VS	ADV. VS	// // 0
105	D-CONTC/3810/2024	SUDHANSU SARANGI,DIRECTORATE GENERAL OF FIRE SERVICE. SUKRU BARIK VS	ADV. VS	// // 0
106	D-CONTC/3815/2024	ANU GARG, I.A.S. NABAKISHORE DASH VS	ADV. VS	// // 0
107	D-CONTC/3816/2024	ANU GARG, I.A.S. ANUSAYA DAS VS	ADV. VS	// // 0
108	D-CONTC/3818/2024	ISHITA ROY, I.A.S. ASHOK KUMAR PALO VS	SUCHETA GUMANSINGH VS	// // 0
109	D-CONTC/3820/2024	ASWATHY S.,I.A.S SARAT CHANDRA MISHRA VS	ADV. VS	// // 0
110	D-CONTC/3822/2024	ANU GARG, I.A.S. ANNAPURNA SAHOO VS	ADV. VS	// // 0
111	D-CONTC/3824/2024	ISHITA ROY, I.A.S. PRAVAKAR MISHRA VS	ADV. VS	// // 0
112	D-CONTC/3825/2024	ANU GARG, I.A.S. SUJAN CHANDRA MOHANTY VS	ADV. VS	// // 0
113	D-CONTC/3826/2024	ANU GARG, I.A.S. KARUNAKAR ROUT VS	ADV. VS	// // 0
		SUPRAVA RANI HAZARA, O.A.S.		//

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114	D-CONTC/3827/2024	SATCHIDANANDA TRIPATHY VS ASWATHY S.,I.A.S.	SUCHETA GUMANSINGH VS	// 0 //
115	D-CONTC/3828/2024	BASANTA KUMAR SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/3829/2024	ABHIMANYU BAL VS SUPRAVA RANI HAZARA, O.A.S.	ADV. VS	// 0 //
117	D-CONTC/3831/2024	PRAKASH KUMAR SWAIN VS SANGRAM KESHARI KHUNTIA, O.A.S.	MD. RIAZ VS	// 0 //
118	D-CONTC/3832/2024	BHAGIRATHI SAMAL VS ANU GARG, I.A.S.	ADV. VS	// 0 //
119	D-CONTC/3833/2024	BASANT MANGARAJ VS ASWATHY S.,I.A.S.	SUCHETA GUMANSINGH VS	// 0 //
120	D-CONTC/3836/2024	DEBASIS PARIDA VS ASWATHY S.,I.A.S.	SUCHETA GUMANSINGH VS	// 0 //
121	D-CONTC/3838/2024	ASWINI KUMAR MANDAL VS DR. SUBHANKAR MOHAPATRA, IAS	ADV. VS	// 0 //
122	D-CONTC/3839/2024	RAMA CHANDRA MISHRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/3840/2024	BASUDEV SAHUKAR VS ASWATHY S.,I.A.S.	SUCHETA GUMANSINGH VS	// 0 //
124	D-CONTC/3845/2024	JAGABANDHU TRIPATHY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
125	D-CONTC/3846/2024	SOURAV KUMAR PANDA	SUCHETA GUMANSINGH	//

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126	D-CONTC/3851/2024	ASWATHY S.,I.A.S. SURYAKANTA SWAIN	SUCHETA GUMANSINGH	//
		VS	VS	0
127	D-CONTC/3852/2024	ASWATHY S.,I.A.S. DILESWAR MISHRA	ADV.	//
		VS	VS	0
128	D-CONTC/3856/2024	ANU GARG, I.A.S. BIRABARA BEHERA	ADV.	//
		VS	VS	0
129	D-CONTC/3857/2024	ANU GARG, I.A.S. PENTA RAJESH	SUCHETA GUMANSINGH	//
		VS	VS	0
130	D-CONTC/3860/2024	ASWATHY S.,I.A.S. HARA MOHAN MISHRA	ADV.	//
		VS	VS	0
131	D-CONTC/3862/2024	ANU GARG, I.A.S. GAJENDRA NATH MOHAPATRA	ADV.	//
		VS	VS	0
132	D-CONTC/3865/2024	SATYABRATA SAHU, IAS DAMODAR MOHANTY	ADV.	//
		VS	VS	0
133	D-CRLA/2527/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT. PRAMOD KUMAR SAMAL	SATYA RANJAN MULIA	//
		VS	VS	0
134	D-CRLA/2535/2024	STATE OF ODISHA PRAHALAD BEHERA	GAGAN BIHARI SINGH	//
		VS	VS	0
135	D-CRLA/2569/2024	STATE OF ODISHA SK. JABIR	RAMANI KANTA PATTANAIAK	//
		VS	VS	0
136	D-CRLA/2625/2024	STATE OF ODISHA SHYAMASUNDAR BARIK	SASHIBHUSAN DAS	//
		VS	VS	0

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137	D-CRLLP/2623/2024	STATE OF ODISHA CHITRANANDA NAYAK VS	SOMANATH SATAPATHY VS	// JAGATSINGPUR /166 /2006 ()
138	D-CRLMC/2552/2024	STATE OF ODISHA RAMESH BEURA VS	Srikanta Panda VS	// / /0 ()
139	D-CRLMC/2558/2024	STATE OF ODISHA SUBASH SWAIN VS	BISWARANJAN DALAI VS	// / /0 ()
140	D-CRLMC/2568/2024	ODISHA GRAMYA BANK, GADAMA BRANCH BIRANCHI KHARSEL VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()
141	D-CRLMC/2572/2024	STATE OF ODISHA PINTU @ SUMANTA MAHAKUD VS	BISWANATH BEHERA VS	// JODA /21 /2017 ()
142	D-CRLMC/2581/2024	STATE OF ODISHA BIJAYA KUMAR PANI VS	BIKRAM CHANDRA GHADEI VS	// BRAHMAGIRI /90 /2023 ()
143	D-CRLMC/2588/2024	STATE OF ODISHA SATYA NARAYAN MALLICK VS	MANOJ BIHARI DAS VS	// SAHADEV KHUNTA /395 /2019 ()
144	D-CRLMC/2595/2024	STATE OF ODISHA JOTISH KUMAR JALA VS	SURYAKANTA DWIBEDI VS	// PHULBANI TOWN /162 /2017 ()
145	D-CRLMC/2605/2024	STATE OF ODISHA TEKCHAND@TEKCHAN ROHIDAS VS	SURYAKANTA DWIBEDI VS	// MAHULPALI /131 /2018 ()
146	D-CRLMC/2616/2024	STATE OF ODISHA ARTATANA BHUYAN VS	AMIT PRASAD BOSE VS	// / /0 ()
147	D-CRLMC/2639/2024	UNION OF INDIA SRIDHAR SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// / /0 () //

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148	D-CRLMP/2513/2024	BASANTA KUMAR SAHU VS KUMARI BULBUL SAHU	PRAJIT KUMAR PRADHAN VS	/ / 0 0 //
149	D-CRLMP/2522/2024	KAJALINI BARAL VS STATE OF ODISHA	DEBI PRASAD PATTNAIK VS	/ / 0 0 //
150	D-CRLMP/2524/2024 CRLMP/84/2024	PRIYAMBADA @ MITA BAG @ HARIPAL VS STATE OF ODISHA	MANAS PATI VS	/ / 0 0 //
151	D-CRLMP/2534/2024	HIMANSHU SEKHAR RATH VS KHYANA PRABHA PANDA	SATYAJIT MOHAPATRA (2) VS	/ / 0 0 //
152	D-CRLMP/2538/2024	NIRUPAMA NAYAK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	/ / 0 0 //
153	D-CRLMP/2544/2024	NITYANANDA SAHU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	/ / 0 0 //
154	D-CRLMP/2547/2024	SURENDRANATH SETHI VS IIC PIPILI POLICE STATION, PURI	MANORANJAN KHATUA VS	/ / 0 0 //
155	D-CRLMP/2562/2024	BIKASH KUMAR PADHI VS STATE OF ODISHA	SNEHASISH BEHERA VS	/ / 0 0 //
156	D-CRLMP/2574/2024	K.KANTAMMA REDDY VS STATE OF ODISHA	ASHOK DAS VS	/ / 0 0 //
157	D-CRLMP/2585/2024	DIPTIMAYEE SAHOO VS DEVI PRASAD SAHOO	DEBASHIS NANDA VS	/ / 0 0 //
158	D-CRLMP/2586/2024	GANGADHAR PANIGRAHI VS COMMISSIONER OF POLICE, CUTTACK-BBSR	NIRANJAN PATRA VS	/ / 0 0 //
159	D-CRLMP/2613/2024	BHAGABATI SASMAL	M.R.KHATUA	/ / 0

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		VS	VS	0
		STATE OF ODISHA		//
160	D-CRLMP/2618/2024	LOCHANI DAS	SUSANTA KUMAR NAYAK	/ /0
		VS	VS	0
		STATE OF ODISHA		//
161	D-CRLMP/2624/2024	ANITA SENAPATY	SAIBRATA RATH	/ /0
		VS	VS	0
		STATE OF ODISHA		//
162	D-CRLMP/2630/2024	GHANASHYAM BHOI	SURYA NARAYAN MISHRA	/ /0
		VS	VS	0
		IIC CHAIRCHHAK POLICE STATION, PURI		//
163	D-CRLMP/2631/2024	MANU PARIDA	SANTOSH KU. NANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
164	D-CRLMP/2634/2024	NARAYAN PATRA	H.N.MOHAPATRA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
165	D-CRLMP/2640/2024	SHALINI MAHAPATRA	ABHILASH MISHRA	/ /0
		VS	VS	0
		NALINI SRINIVAS PENUMALLA		//
166	D-CRLREV/2604/2024	BAMA @ RUPESH RANA	SATYAJIT MOHAPATRA	BOLANGIR SADAR /263 /2023
		VS	VS	0
		STATE OF ODISHA		//
167	D-CRLREV/2632/2024	SONA BIWI	SATYAJIT MOHAPATRA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
168	D-CRLREV/2637/2024	BISWAJIT SAMAL @ PINTU	SIDDHARTH GOUTAM DAS	BALIMI /45 /2019
		VS	VS	0
		STATE OF ODISHA		//
169	D-CRLREV/2641/2024	RAJIN @ RAJINDRA THAPA	SANTOSH KUMAR NANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
170	D-CRLREV/2642/2024	DUKHISHYAM PODH @ DUKHU	SANTOSH KUMAR NANDA	/ /0
		VS	VS	0

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171	D-FAO/3696/2024	STATE OF ODISHA SRIKANTA HANSA VS UNION OF INDIA	KAPILA CHARAN NAYAK VS	// // 0 //
172	D-MACA/3650/2024	SANTILATA PRUSTY VS SHIJIT SINGH	PRADEEP KUMAR MISHRA VS	// 0 //
173	D-MACA/3660/2024	RAJESH KUMAR SAHU VS KHAGESWAR SAHU	RABINDRA NATH DEBATA VS	// 0 //
174	D-MACA/3723/2024	NEW INDIA ASSRANCE CO. LTD. VS RANJAN KUMAR SAHOO	MAHITOSH SINHA VS	// 0 //
175	D-MATA/3652/2024	HARISH CHANDRA GADVA VS HEERA @ IRU GADVA	KODANDA BHUYAN VS	// 0 //
176	D-MATA/3728/2024	SUNIL KUMAR PALEI VS SONITA PRADHAN @ PALEI	SATYABRATA PANDA VS	// 0 //
177	D-MATA/3762/2024	SUNIL KUMAR PALEI VS SOMITA PRADHAN @ PALEI @ SONITA PRADHAN @ PALEI	SATYABRATA PANDA VS	// 0 //
178	D-MSA/3780/2024	M/S S.J. DEVELOPERS AND HOUSING PVT. LTD. VS SECY.,ODISHA REAL ESTATE REGULATORY AUTHORITY.	PRABHU PRASANNA BEHERA VS	// 0 //
179	D-RSA/3632/2024	PATNAIK KISHAN VS PRASHANT MINZ	BYOMOKESH SAHOO VS	// 0 //
180	D-RSA/3844/2024	CHITTARANJAN PALEI VS BANITALATA SAHOO	PRATIK DASH VS	// 0 //
181	D-RVWPET/3741/2024	MOHANLAL PANCH VS JAGANANTH MAHAPRABHU BIJE, PURI	AMIT PRASAD BOSE VS	// 0 //



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182	D-STREV/3797/2024	STATE OF ODISHA VS M/S. SHREE METALIKS LTD.	SUNIL MISHRA,S.C(COMMERCIAL TAXES) VS	// 0 //
183	D-STREV/3823/2024	STATE OF ODISHA VS M/S. SHREE METALIKS LTD.	SUNIL MISHRA,S.C(COMMERCIAL TAXES) VS	// 0 //
184	D-TRP(C)/3794/2024	SARALA DIGAL VS SATYA RANJAN DAS	SURYAKANTA DWIBEDI VS	// 0 //
185	D-TRP(C)/3798/2024	BHABANI SAHU VS MANOJ KUMAR SAHUKAR	SURYAKANTA DWIBEDI VS	// 0 //
186	D-WA/3644/2024	STATE OF ODISHA VS BHIKARI CHARAN MOHANTY	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
187	D-WA/3720/2024	STATE OF ODISHA VS RABINDRA PATRA	BIPLAB MOHANTY,A.G.A VS	// 0 //
188	D-WA/3742/2024	CHANDRAKANTA ANDIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
189	D-WA/3787/2024	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS MIRZA FAKRUDDIN BAIG	MANOJA KUMAR KHUNTIA VS	// 0 //
190	D-WA/3863/2024	STATE OF ODISHA VS T. BHADRACHARY	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
191	D-WP(C)/3626/2024 WP(C)/1559/2024	RAGHUNANDAN BAHINIPATI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
192	D-WP(C)/3631/2024	SATYASHRI MOHAPATRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
193	D-WP(C)/3633/2024	M/S OBS FOODS PVT. LTD., SUNDARGARH	SOUMYA RANJAN MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/3636/2024	TWISHA EDUCATIONAL PVT. LTD. SAMBALPUR	SOHAN MISHRA	//
		VS	VS	0
		ADDL. CT AND GSET OFFICER, SAMBALPUR		//
195	D-WP(C)/3639/2024	JHARANA DAS	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/3642/2024	SARMISTHA SWAIN	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/3643/2024	SUNIL KUMAR BHAINSA	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/3646/2024	M/S JAY MAA RAMCHANDI PADDY, SUBARNAPUR	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/3647/2024	SWADESH NAYAK	SANTOSH KUMAR DWIVEDY	//
		VS	VS	0
		AMLAN SABITA		//
200	D-WP(C)/3648/2024	MADAN ROUT	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/3649/2024	M/S OM SHREE GURUCHARAN RICE MILL, SUNDARGARH	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/3651/2024	JEYPORE COLLEGE OF NURSING, JEYPORE	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/3653/2024	SAI PRASAD PATTNAIK	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/3654/2024	BHARATI COLLEGE OF PHARMACY, BARIPADA	LAXMIKANTA MOHANTY	//
		VS	VS	0

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205	D-WP(C)/3655/2024	STATE OF ODISHA TAPASWINI BARIK VS	LAXMIKANTA MOHANTY VS	// // 0
206	D-WP(C)/3656/2024	STATE OF ODISHA PRATIVA GARNAIK VS	SHYAM SUNDAR CHHUALSINGH VS	// // 0
207	D-WP(C)/3657/2024	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	SANTOSH CHANDRA ATABUDHI VS	// // 0
208	D-WP(C)/3658/2024	UNION OF INDIA LIPI MOHAPATRA VS	MANAS CHAND VS	// // 0
209	D-WP(C)/3659/2024	ASIT PANIGRAHI IPSITA SAHOO VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
210	D-WP(C)/3661/2024	STATE OF ODISHA AKHILA KUMAR ROUTRAY VS	SUBHANKAR ROUT VS	// // 0
211	D-WP(C)/3662/2024	STATE OF ODISHA RAJANIKANTA PATTNAIK VS	DEEPALI MAHAPATRA VS	// // 0
212	D-WP(C)/3663/2024	UNION OF INDIA HIMANSU BEHERA VS	RAJENDRA KUMAR PRADHAN VS	// // 0
213	D-WP(C)/3664/2024	STATE OF ODISHA BIJAY KUMAR SAHU VS	ASHOK KUMAR DAS VS	// // 0
214	D-WP(C)/3665/2024	ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR UPENDRA BISOI VS	SAILABALA JENA VS	// // 0
215	D-WP(C)/3666/2024	STATE OF ODISHA PARASURAM JENA VS	ASHOK KUMAR DAS VS	// // 0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//

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216	D-WP(C)/3667/2024	PALTU BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
217	D-WP(C)/3669/2024	NRUSINGH CHARANA MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
218	D-WP(C)/3670/2024	PANDABA PATRO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
219	D-WP(C)/3671/2024	AUTHORISED OFFICER, ODISHA GRAMYA BANK, BALASORE VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
220	D-WP(C)/3672/2024	DURYODHANA ROUT VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
221	D-WP(C)/3673/2024	JAGANNATH SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
222	D-WP(C)/3674/2024	KISHORE CHANDRA JENA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
223	D-WP(C)/3675/2024	GOPABANDHU NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
224	D-WP(C)/3676/2024	ANANDA CHANDRA JENA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
225	D-WP(C)/3678/2024	KRUSHNA CHANDRA RANA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
226	D-WP(C)/3679/2024	RATNAKAR MAHAR VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
227	D-WP(C)/3680/2024	NAKULA CHARAN SAHOO	BIPIN KUMAR NAYAK	//

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		VS	VS	0
228	D-WP(C)/3681/2024	STATE OF ODISHA BHAGIRATHI KANTA	PRASANTA KISHORE RAY	//
		VS	VS	0
229	D-WP(C)/3682/2024	UNION OF INDIA MAKAR KETAN SAHOO	PITAMBAR PANDA	//
		VS	VS	0
230	D-WP(C)/3687/2024	STATE OF ODISHA BIRENDRA KUMAR MAJHI	SAGARIKA SAHOO	//
		VS	VS	0
231	D-WP(C)/3688/2024	STATE OF ODISHA BIDHUSMITA KAR	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
232	D-WP(C)/3689/2024	UNION OF INDIA SHALIMAR CHEMICAL WORKS (P), LTD. CALCUTTA	SATYA RANJAN PATI	//
		VS	VS	0
233	D-WP(C)/3690/2024	COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK AMIYA BHUSAN BAGJADAB	SUBHADUTTA ROURTRAY	//
		VS	VS	0
234	D-WP(C)/3691/2024	STATE OF ODISHA PRIYAMBADA SAMAL	SANDHYARANI PANI	//
		VS	VS	0
235	D-WP(C)/3692/2024	SECRETARY, DEPTT. OF HIGHER EDUCATION,ODISHA NEMALIPURI SAROJINI	SANDHYARANI PANI	//
		VS	VS	0
236	D-WP(C)/3693/2024	SECRETARY, DEPTT. OF HIGHER EDUCATION,ODISHA AGNISIKHA DEBTA	SANDHYARANI PANI	//
		VS	VS	0
237	D-WP(C)/3694/2024	SECRETARY, DEPTT. OF HIGHER EDUCATION,ODISHA JAGADISH BARAL	SATYAJIT MUKHARJEE	//
		VS	VS	0
238	D-WP(C)/3695/2024	STATE OF ODISHA M/S. MAA TARA TARINI STEELS (BORROWER), NUAGAON	BHAGABAN BEHERA	//
		VS	VS	0

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239	D-WP(C)/3697/2024	THE CHIEF MANAGER AND AO, BANK OF MAHARASHTRA, BBSR M/S. MSP SPONGE IRON LTD. KEONJHAR VS	KARTIK KURMY VS	// // 0
240	D-WP(C)/3698/2024	THE COMMNR. OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE, ROURKELA M/S BHARAT SECURITY SERVICES, JAJPUR VS	AKSHAYA KUMAR PANDEY VS	// // 0
241	D-WP(C)/3699/2024	STATE OF ODISHA PABAN BHUJABALA VS	SURENDRA KUMAR DASH VS	// // 0
242	D-WP(C)/3701/2024 WP(C)/1629/2024	STATE OF ODISHA M/S. SAI OM AGENCY, KORAPUT VS	SUKANTA KUMAR DALAI VS	// // 0
243	D-WP(C)/3703/2024	STATE OF ODISHA MIHIR RANJAN PARIJA VS	SADASIVA PATRA VS	// // 0
244	D-WP(C)/3704/2024	STATE OF ODISHA HARIHAR MAHANTA VS	AISHWARYA SWAIN VS	// // 0
245	D-WP(C)/3706/2024	STATE OF ODISHA M/S. CHARIOT STEEL AND POWER (P) LTD. SUNDARGARH VS	ABHISHEK DASH VS	// // 0
246	D-WP(C)/3708/2024	THE UNION OF INDIA MAHATMA GANDHI SMRUTISADAN, JHARSUGUDA VS	JAYASANKAR MISHRA VS	// // 0
247	D-WP(C)/3709/2024	M/S VEDANTA LTD., MUMBAI BASANTI DEVI VS	HEMANTA KUMAR MUND VS	// // 0
248	D-WP(C)/3710/2024	STATE OF ODISHA NIRANJAN SINGH VS	DAYANANDA MOHAPATRA VS	// // 0
249	D-WP(C)/3711/2024	STATE OF ODISHA NAROTTAM MAHANTA VS	JYOTI RANJAN KHUNTIA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/3712/2024	LOKNATH BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	D-WP(C)/3714/2024	BISHNU CHARAN SARANGI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
252	D-WP(C)/3715/2024	AMIT BARAN DAS VS THE COMMISSIONER, CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
253	D-WP(C)/3717/2024	DINABANDHU MALLICK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
254	D-WP(C)/3719/2024	SRIKANTA MOHANTY VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
255	D-WP(C)/3722/2024	SUNITA SAHOO VS STATE OF ODISHA	JITENDRA KUMAR CHHOTARAY VS	// 0 //
256	D-WP(C)/3724/2024	M/S. ESL STEEL LTD. JHARKHAND VS UNION OF INDIA	CHITTA RANAJAN DAS VS	// 0 //
257	D-WP(C)/3726/2024	CHAKANANDA KAMPA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
258	D-WP(C)/3729/2024	M/S DYAUS CLUB (P) LTD., BBSR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
259	D-WP(C)/3733/2024	M/S. HOTEL BENBOW INN PVT. LTD. BBSR VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// 0 //
260	D-WP(C)/3736/2024	MALI SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
261	D-WP(C)/3740/2024	PRAVAS CHANDRA BISWAL	SUDHANSHU SEKHAR PRATAP	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/3743/2024	DURBADALA SETH	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/3746/2024	DATTATREYA SATAPATHY	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/3750/2024	RIKASH KUMAR AGRAWAL	PBABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/3752/2024	BISWANATH EKKA	PBABODHA CHANDRA NAYAK	//
		VS	VS	0
		THE COMMNR. OF CT AND G.S.T. CUTTACK		//
266	D-WP(C)/3754/2024	KAMAL KUMAR SAHU	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		ADDL. CHIEF SECY., WATER RESOURCES DEPT., BBSR		//
267	D-WP(C)/3755/2024	SARAT KUMAR PRADHAN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/3756/2024	CHHABILA PANDA	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/3757/2024	DAYANIDHI SETHI	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		ADDL. CHIEF SECY., WATER RESOURCES DEPT., BBSR		//
270	D-WP(C)/3758/2024	M/S. SBM NIRMAN CONSTRUCTION PVT. LTD. SAMBALPUR	PBABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/3759/2024	BIRENDRA PRADHAN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/3760/2024	BIJAYA CHANDRA BAHINIPATI	RABINDRA KUMAR PATNAIK	//
		VS	VS	0



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273	D-WP(C)/3761/2024	ADDL. CHIEF SECY., WATER RESOURCES DEPT., BBSR BHAGIRATHI BHOI VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// // 0 //
274	D-WP(C)/3763/2024	AKSHYA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
275	D-WP(C)/3766/2024	GANESWAR MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
276	D-WP(C)/3769/2024	PURUSOTTAM MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
277	D-WP(C)/3771/2024 WP(C)/1651/2024	KALI PRASAD MISHRA VS AGM, RACPC, BBSR	DEEPAK RANJAN PARIDA VS	// 0 //
278	D-WP(C)/3772/2024	BANAMALI MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
279	D-WP(C)/3773/2024	MAHESWAR GIRI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
280	D-WP(C)/3774/2024	RAMAKRISHNA DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
281	D-WP(C)/3775/2024	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
282	D-WP(C)/3776/2024	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
283	D-WP(C)/3778/2024	JAYANTI BAL @ SHANTILATA PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/3779/2024	MADHUSUDAN MALIK VS DIVISIONAL GENERAL MANAGER, CANARA BANK, BBSR	AJODHYA RANJAN DASH VS	// 0 //
285	D-WP(C)/3781/2024	PREMA NAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
286	D-WP(C)/3782/2024	SURESH CHANDRA PARIJA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
287	D-WP(C)/3783/2024 WP(C)/1633/2024	SURYAKANTA SAMAL VS STATE OF ODISHA	AMRITA NAYAK VS	// 0 //
288	D-WP(C)/3784/2024	JAGABANDHU PADHI VS COLLECTOR, GANJAM	SARAT CHANDRA MEKAP VS	// 0 //
289	D-WP(C)/3785/2024	SANTOSH KUMAR SUBUDHI @ SANTOSH SUBUDHI VS STATE OF ODISHA	OM SWARUP VS	// 0 //
290	D-WP(C)/3788/2024	ROSHAN KUMAR BAGH VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
291	D-WP(C)/3789/2024	SUNITA DASH VS STATE OF ODISHA	RAJESWARI DAS VS	// 0 //
292	D-WP(C)/3790/2024	SHAKTI SANKAR BOXI VS UNION OF INDIA	SIDHARTH PRASAD DAS VS	// 0 //
293	D-WP(C)/3791/2024	RANJIT MAHAPATRA VS THE TAHASILDAR, BBSR	ANINDYA KUMAR MISHRA VS	// 0 //
294	D-WP(C)/3792/2024	SACHIDANANDA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
295	D-WP(C)/3793/2024	PRIYABRATA SATHUA	LAXMIKANTA MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/3795/2024	SANJAY KUMAR SENAPATI	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/3799/2024	SANJAY KUMAR NANDA	PRATIBHA MANJARI TARAI	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/3800/2024	GOPAL KRISHNA GADTIA	PRATIBHA MANJARI TARAI	//
		VS	VS	0
		THE REGIONAL CHIEF CONSERVATOR OF FORESTS, KALHANDI		//
299	D-WP(C)/3801/2024	INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, BALASORE	SOUMENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/3802/2024	SATYANARAYAN GNM TRAINING COLLEGE, MALKANGIRI	SOUMENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/3804/2024	SWARAJ CHOUDHURY	BUDHADEV ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/3805/2024	SAHAYOGA INSTITUTE OF GNM, RAYAGADA	SOUMENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/3806/2024	M/S. ENZEN GLOBAL SOLUTIONS PVT. LTD., KHURDA	RUPESH KUMAR KANUNGO	//
		VS	VS	0
		THE COMMISSIONER OF COMMERCIAL TAX AND GST, CUTTACK		//
304	D-WP(C)/3807/2024	LAXMIDHAR BEHERA	SUNIL KUMAR PATNAİK	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/3811/2024	KALPANA MOHAPATRA	AJAY KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/3812/2024	CHIRANJIB MISHRA	SAMEER KUMAR DAS	//
		VS	VS	0

# ORISSA HIGH COURT

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307	D-WP(C)/3813/2024	STATE OF ODISHA SIVA PRASAD DAS VS	AJAY KUMAR TRIPATHY VS	// // 0
308	D-WP(C)/3814/2024	STATE OF ODISHA STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA,A.G.A VS	// // 0
309	D-WP(C)/3817/2024	GOBINDA CHANDRA RATH LALA SANTOSH KUMAR SINGH VS	GOPAL KRUSHNA MOHANTY VS	// // 0
310	D-WP(C)/3819/2024	STATE OF ODISHA LAXMIPRIYA SAHOO VS	AJAY KUMAR TRIPATHY VS	// // 0
311	D-WP(C)/3821/2024	STATE OF ODISHA PRADUMNA KUMAR MOHANTY VS	AJAY KUMAR TRIPATHY VS	// // 0
312	D-WP(C)/3830/2024	STATE OF ODISHA GOBINDA CHANDRA POLAI VS	BISWABIHARI MOHANTY VS	// // 0
313	D-WP(C)/3834/2024	STATE OF ODISHA SASEMIRA BISWAL VS	BISWA PRAKASH DHAL VS	// // 0
314	D-WP(C)/3835/2024	THE REGIONAL HEAD, DCB BANK LTD., KHURDA THE ASSESSING OFFICER CUM EE (ELECT.), NED, PURI VS	LALIT KUMAR MAHARANA VS	// // 0
315	D-WP(C)/3837/2024	APPELLATE AUTHORITY CUM ADDL, CHIEF ENGINEER CUM E.I, BBSR NAGENDRA SATAPATHY VS	RAJALAXMI BISWAL VS	// // 0
316	D-WP(C)/3841/2024	STATE OF ODISHA BISWAJIT KHUNTIA VS	GOPAL PRASAD JENA VS	// // 0
317	D-WP(C)/3843/2024	STATE OF ODISHA CHIEF MANAGER, ARM BRANCH, CANARA BANK, CUTTACK VS	BIBEKANANDA UDGATA VS	// // 0
		COLLECTOR AND DM, BALASORE		//

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/3847/2024	AKSHAYA KUMAR BARIK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
319	D-WP(C)/3848/2024	MAHESH PRASAD DALEI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
320	D-WP(C)/3849/2024	PARBATI MOHANTY VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
321	D-WP(C)/3850/2024	SURYANARAYAN MISHRA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// 0 //
322	D-WP(C)/3854/2024	SUBAS CHANDRA BEHERA VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
323	D-WP(C)/3855/2024	RAMANI RANJAN PRADHAN @ PRADHAN VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
324	D-WP(C)/3858/2024	HEMANTA KUMAR PARIDA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
325	D-WP(C)/3859/2024	ANANDA CHANDRA BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
326	D-WP(C)/3861/2024	KULAMANI PAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
327	D-WP(C)/3864/2024	BISWAMBAR ROUT VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
328	D-WP(C)/3866/2024	HRUDANANDA GOCHHAYAT VS STATE OF ODISHA	AMIT KUMAR PATRA VS	// 0 //
329	D-WP(C)/3867/2024	BAIKUNTHANATH MAHARANA	BISWARANJAN PARAMGURU	//

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	D-WP(C)/3868/2024	STATE OF ODISHA BISWAJIT BISWAL	BIJAYA KUMAR BASTIA	//
		VS	VS	()
331	D-WP(C)/3869/2024	COLLECTOR, PURI SADHANA RANI MANDAL	KUNAL KUMAR SWAIN	//
		VS	VS	()
332	D-WP(C)/3870/2024	STATE OF ODISHA KANAKALATA MAHAL	LAXMINARAYAN PATEL	//
		VS	VS	()
333	D-WP(C)/3871/2024	PUNJAB NATIONAL BANK, BBSR BASANTI BISHI	HIMANSHU SEKHAR MISHRA	//
		VS	VS	()
334	D-WPCRL/2615/2024	STATE OF ODISHA MARJINA BIBI	ACHYUTANANDA PATTANAIAK	//
		VS	VS	()
335	D-ABLAPL/2490/2024	STATE OF ODISHA KRUSHNA CHANDRA JENA	JAGRUTI BARIK	DHARMASALA /797 /2023
		VS	VS	()
336	D-ABLAPL/2491/2024	STATE OF ODISHA KRUSHNACHANDRA JENA	JAGRUTI BARIK	DHARMASALA /780 /2023
		VS	VS	()
337	D-ABLAPL/2492/2024	STATE OF ODISHA ABHIMANYU JENA	SAMBEET PATTANAYAK	//
		VS	VS	()
338	D-ABLAPL/2493/2024	STATE OF ODISHA RAJESH GOUDA @ MUNA	ASHOK KUMAR PRADHAN	BHANJANAGAR /198 /2010
		VS	VS	()
339	D-ABLAPL/2494/2024	STATE OF ODISHA SARAT KUMAR PAL	PANCHANAN PANIGRAHI	//
		VS	VS	()
340	D-ABLAPL/2495/2024	STATE OF ODISHA BABULI JENA @ BABULA	SAMBEET PATTANAYAK	//
		VS	VS	()

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	D-ABLAPL/2497/2024	STATE OF ODISHA KANHU CHARAN PRADHAN VS	SURYA NARAYAN MISHRA VS	// KUMBHARAPARA /172 /2021 ()
342	D-ABLAPL/2499/2024	STATE OF ODISHA KANHA BARIK VS	SURYA NARAYAN MISHRA VS	// BALIAPANDA /33 /2023 ()
343	D-ABLAPL/2501/2024	STATE OF ODISHA MANASI PANIGRAHI VS	ASHWINI KUMAR DAS VS	// CUTTACK VIGILANCE /11 /2023 ()
344	D-ABLAPL/2502/2024	STATE OF ODISHA(VIG.) SANTOSH @ SANTOSH KUMAR BALIARSINGH VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIA P.S. /308 /2023 ()
345	D-ABLAPL/2503/2024	STATE OF ODISHA RAMAKANTA BEHERA VS	ASHWINI KUMAR DAS VS	// BHUBANESWAR VIGILANCE /47 /2022 ()
346	D-ABLAPL/2504/2024	STATE OF ODISHA(VIG.) SARASWATI SAHOO VS	PRASANTA KUMAR BARIK VS	// / /0 ()
347	D-ABLAPL/2505/2024	STATE OF ODISHA SANTOSH @ SANTOSH KUMAR BALIARSINGH VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /282 /2023 ()
348	D-ABLAPL/2506/2024	STATE OF ODISHA BIDYADHAR SAHOO VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /74 /2024 ()
349	D-ABLAPL/2507/2024	STATE OF ODISHA MANISHA DAS VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /27 /2024 ()
350	D-ABLAPL/2509/2024	STATE OF ODISHA SURYA PRAKASH PATNAIK VS	SHIB SHANKAR MOHANTY VS	// NANDANKANAN /40 /2023 ()
351	D-ABLAPL/2510/2024	STATE OF ODISHA MADHAB GADAKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// CHANDRAPUR /62 /2021 ()

**ORISSA HIGH COURT****FILING REPORT AS ON :25/01/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	D-ABLAPL/2511/2024	BHIMASEN SAHU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TIHIDI /6 /2024 () //
353	D-ABLAPL/2512/2024	GYANARANJAN BARIK VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BHADRAK RURAL /40 /2024 () //
354	D-ABLAPL/2514/2024	PRAMILA BARIK VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BHADRAK RURAL /40 /2024 () //
355	D-ABLAPL/2516/2024	BIMBADHAR MALIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /40 /2024 () //
356	D-ABLAPL/2517/2024	NARENDRA SWAIN @ NARENDRA KUMAR SWAIN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BAIDYANATHPUR /561 /2023 () //
357	D-ABLAPL/2518/2024	RANJIT SINGH @ RANJIT KUMAR SINGH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /14 /2024 () //
358	D-ABLAPL/2520/2024	AKSHYA KUMAR JENA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /15 /2024 () //
359	D-ABLAPL/2525/2024	DROUPADI MALIK VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	NAIKANI-DIHI /156 /2017 () //
360	D-ABLAPL/2526/2024	SOURAV SWAIN VS STATE OF ODISHA	HARIPAD MOHANTY VS	MANCHESWAR P.S. /517 /2023 () //
361	D-ABLAPL/2528/2024	SAPAN KUMAR NAYAK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	DAITARI /60 /2019 () //
362	D-ABLAPL/2529/2024	GYANRANJAN PATRA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	PURI SADAR /31 /2024 () //
363	D-ABLAPL/2530/2024	RANJEET BEHERA	RAGHUNATH SINGH	ASTARANGA MARINE PS /2 /2024



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	D-ABLAPL/2531/2024	STATE OF ODISHA RANJIT SINGH @ RANJIT KUMAR SINGH	AJIT KUMAR RAUT	// BANHARPALI /15 /2024
		VS	VS	()
365	D-ABLAPL/2532/2024	STATE OF ODISHA GITANJALI PRADHAN @ GEETANJALI PRADHANI	S.S.RAY (2)	// GUDARI /38 /2020
		VS	VS	()
366	D-ABLAPL/2533/2024	STATE OF ODISHA SANATAN BAITHALU	SURYNARAYAN BISWAL	// CUTTACK SADAR /772 /2023
		VS	VS	()
367	D-ABLAPL/2536/2024	STATE OF ODISHA NANDA MOHAPATRA	ASHOK KUMAR BEHERA	// PANIKOILI /2 /2024
		VS	VS	()
368	D-ABLAPL/2537/2024	STATE OF ODISHA BANTI @ SATYABRATA JENA	ASHOK KUMAR BEHERA	// BARI /237 /2023
		VS	VS	()
369	D-ABLAPL/2539/2024	STATE OF ODISHA RUDRAKANT DAS	ANUPAM RATH	// / /0
		VS	VS	()
370	D-ABLAPL/2542/2024	STATE OF ODISHA ASHALATA BALIARSINGH	S.S.RAY (2)	// GUDARI /38 /2020
		VS	VS	()
371	D-ABLAPL/2543/2024	STATE OF ODISHA KIRAN MAHANANDIA	S.S.RAY (2)	// GUDARI /38 /2020
		VS	VS	()
372	D-ABLAPL/2545/2024	STATE OF ODISHA TRINATH JANI	DIPTI RANJAN BHOKTA	// DASMANTAPUR /26 /2021
		VS	VS	()
373	D-ABLAPL/2548/2024	STATE OF ODISHA SUNIL KUMAR PURI	RASHMI KANTA ACHARYA	// / /0
		VS	VS	()
374	D-ABLAPL/2551/2024	STATE OF ODISHA CHANDAN KUMAR SINGH	SK. ZAFARULLA	// BRAJARAJNAGAR /30 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/2553/2024	STATE OF ODISHA BHUPENDRA DIGAL VS	NARESH CHANDRA JENA VS	// GHANTAPADA /50 /2023 ()
376	D-ABLAPL/2556/2024	STATE OF ODISHA SUBODH GUAL VS	DEBADATTA MOHANTY VS	// BARGARH /677 /2023 ()
377	D-ABLAPL/2559/2024	STATE OF ODISHA PREMANGINI GUAL VS	DEBADATTA MOHANTY VS	// BARGARH /677 /2023 ()
378	D-ABLAPL/2560/2024	STATE OF ODISHA VINAY PRAVIN GUAL VS	DEBADATTA MOHANTY VS	// BARGARH /677 /2023 ()
379	D-ABLAPL/2563/2024	STATE OF ODISHA JAYANT KUMAR PAINKRA VS	DEBADATTA MOHANTY VS	// BARGARH /677 /2023 ()
380	D-ABLAPL/2564/2024	STATE OF ODISHA AGANA @ APANA GADAKA VS	SUCHIT KUMAR NAYAK VS	// CHANDRAPUR /62 /2021 ()
381	D-ABLAPL/2565/2024	STATE OF ODISHA SUBRAT KUMAR KARMI VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /5 /2018 ()
382	D-ABLAPL/2566/2024	STATE OF ODISHA JYOTSNA GUAL VS	DEBADATTA MOHANTY VS	// BARGARH /677 /2023 ()
383	D-ABLAPL/2570/2024	STATE OF ODISHA TINKU @ DHIRENDRA KALET VS	LAXMINARAYAN PATEL VS	// HIRAKUD /10 /2024 ()
384	D-ABLAPL/2571/2024	STATE OF ODISHA SOUMYA RANJAN PATI VS	GYANA RANJAN SETHI VS	// DHAMNAGAR /3 /2024 ()
385	D-ABLAPL/2577/2024	STATE OF ODISHA TANKADHAR DHARUA VS STATE OF ODISHA	KIRTAN DANG VS	// SAINTALA /183 /2012 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/2578/2024	DEBENDRA PRADHAN VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	BARANGA /37 /2024 () //
387	D-ABLAPL/2582/2024	SAMNATH BHAGBAN @ SOMANATH BADANAYAK VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	CHITRAKONDA /10 /2024 () //
388	D-ABLAPL/2583/2024	BIPUL GHARAMI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MOTU /45 /2022 () //
389	D-ABLAPL/2584/2024	NAKUL GHARAMI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MOTU /45 /2022 () //
390	D-ABLAPL/2587/2024	RAJES LIMA @ PINKU LIMA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	MOHANA /73 /2023 () //
391	D-ABLAPL/2590/2024	SUSHIL KUMAR MOHANTY VS STATE OF ODISHA	SNEHASISH BEHERA VS	SABARANG /296 /2023 () //
392	D-ABLAPL/2592/2024	GOURANGA SAHU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	MUDANPUR RAMPUR /152 /2023 () //
393	D-ABLAPL/2596/2024	ANANDA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /58 /2023 () //
394	D-ABLAPL/2601/2024	CHINU @ SETAN MAHAKUD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /27 /2024 () //
395	D-ABLAPL/2602/2024	SATYARANJAN NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /75 /2024 () //
396	D-ABLAPL/2603/2024	DIBAKAR SAW VS STATE OF ODISHA	SAURAV TIBREWAL VS	BALASORE TOWN /30 /2024 () //
397	D-ABLAPL/2606/2024	GUNANIDHI MOHANTY	AMIT PRASAD BOSE	BANKI /27 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	D-ABLAPL/2608/2024	STATE OF ODISHA SUKANTA MALIK	APURBA DAS	// AGARAPADA /176 /2023
		VS	VS	()
399	D-ABLAPL/2609/2024	STATE OF ODISHA LITAN MALLICK	PRADIP KUMAR MALLICK	// NAUGAON /302 /2023
		VS	VS	()
400	D-ABLAPL/2610/2024	STATE OF ODISHA PURNA CHANDRA JENA	PRAVASH CHANDRA JENA	// JALESWAR /36 /2024
		VS	VS	()
401	D-ABLAPL/2611/2024	STATE OF ODISHA ABHISEK DHAL	SOUMYA RANJAN DAS	// BIRMITRAPUR /267 /2023
		VS	VS	()
402	D-ABLAPL/2612/2024	STATE OF ODISHA SHIBA PRASAD PADHI	ANNADA SANKAR JENA	// SEA BEACH /147 /2019
		VS	VS	()
403	D-ABLAPL/2619/2024	STATE OF ODISHA PAGULU NAIK @ AMLAN BIPLAB SWADESH	BHARAT BHUSAN ROURTRAY	// ANGUL TOWN /86 /2024
		VS	VS	()
404	D-ABLAPL/2620/2024	STATE OF ODISHA PAGULU NAIK @ AMLAN BIPLAB SWADESH MOHANTY	BHARAT BHUSAN ROURTRAY	// ANGUL TOWN /85 /2024
		VS	VS	()
405	D-ABLAPL/2621/2024	STATE OF ODISHA ONKARNATH BHOI @ PAKO	BHARAT BHUSAN ROURTRAY	// BENTKAR (42 MOUZA) UPD CUTTACK /17 /2024
		VS	VS	()
406	D-ABLAPL/2622/2024	STATE OF ODISHA RINKU BHUE	BHARAT BHUSAN ROURTRAY	// BARGARH RURAL /9 /2024
		VS	VS	()
407	D-ABLAPL/2626/2024	STATE OF ODISHA ANITA SENAPATI	SAIBRATA RATH	// BERHAMPUR TOWN /28 /2024
		VS	VS	()
408	D-ABLAPL/2629/2024	STATE OF ODISHA GUDDU @ NALINIKANTA MOHANTY	SARATHI JYOTI MOHANTY	// / /0
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/01/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	D-ABLAPL/2635/2024	STATE OF ODISHA ASHIS KUMAR TRIPATHY VS	BIDESH RANJAN BEHERA VS	// LALBAG /306 /2023 ()
410	D-ABLAPL/2636/2024	STATE OF ODISHA HOCHIMINH SASTRI VS	UMA CHARAN MISHRA VS	// JATNI P.S. /21 /2024 ()
411	D-ABLAPL/2638/2024	STATE OF ODISHA SRINIBASH MISHRA @ SRINIBAS MISHRA VS STATE OF ODISHA	NILAKANTHA DAS VS	// BAUNISUNI /144 /2022 () //

# ORISSA HIGH COURT

MISC CASES FILED on :25/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/3797/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C(COMMERCIAL TAXES)	4/2024
2	D-STREV/3797/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C(COMMERCIAL TAXES)	5/2024
3	D-STREV/3797/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C(COMMERCIAL TAXES)	6/2024
4	D-STREV/3823/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C(COMMERCIAL TAXES)	7/2024
5	D-STREV/3823/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C(COMMERCIAL TAXES)	8/2024
6	D-STREV/3823/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C(COMMERCIAL TAXES)	9/2024
7	D-MSA/3780/2024 MSA/ /	M/S S.J. DEVELOPERS AND HOUSING PVT MP	HRUDANANDA MOHAPATRA	10/2024
8	D-MSA/3780/2024 MSA/ /	M/S S.J. DEVELOPERS AND HOUSING PVT MP	HRUDANANDA MOHAPATRA	11/2024
9	D-MSA/3780/2024 MSA/ /	M/S S.J. DEVELOPERS AND HOUSING PVT MP	HRUDANANDA MOHAPATRA	12/2024
10	D-RFA/67/2006 RFA/67/2006	MAGMA LEASING LTD MP	M./S.B.B.MISHRA,D.MULIA,M.PANDA,P.CH.DAS,S.MALLICK,M/S.ANA	12/2024
11	D-MSA/3780/2024 MSA/ /	M/S S.J. DEVELOPERS AND HOUSING PVT MP	HRUDANANDA MOHAPATRA	13/2024
12	D-CMAPL/3770/2024 CMAPL/ /	ALEKH CHANDRA MALLICK MP	PRAFULLA CHANDRA ACHARYA	18/2024
13	D-CRLMP/2513/2024 CRLMP/ /	BASANTA KUMAR SAHU MP	PRAJIT KUMAR PRADHAN	18/2024
14	D-CRLMP/2524/2024 CRLMP/84/2024	PRIYAMBADA @ MITA BAG @ HARIPAL MP	MANAS PATI	19/2024
15	D-CMAPL/3853/2024 CMAPL/ /	TARANI MISHRA MP	HRUDANANDA MOHAPATRA	19/2024
16	D-CMAPL/786/2023 CMAPL/786/2023	RAJESH @ AJESH KUMAR NAYAK MP	RAJESH DAS MOHAPATRA	20/2024
17	D-CRLMP/2509/2023 CRLMP/2509/2023	KALPANA SWAIN MP		20/2024
18	D-CRLMP/2534/2024 CRLMP/ /	HIMANSHU SEKHAR RATH MP	SATYAJIT MOHAPATRA (2)	21/2024
19	D-CRLMP/2624/2024 CRLMP/ /	ANITA SENAPATY MP	SAIBRATA RATH	22/2024
20	D-CRLMP/2640/2024 CRLMP/ /	SHALINI MAHAPATRA MP	ABHILASH MISHRA	23/2024
21	D-TRP(C)/2746/2024 TRP(C)/ /	SWARNA LATA SAMAL MP	RANJIT MOHANTY	24/2024
22	D-TRP(C)/3794/2024 TRP(C)/ /	SARALA DIGAL MP	SURYAKANTA DWIBEDI	25/2024
23	D-TRP(C)/3798/2024 TRP(C)/ /	BHABANI SAHU MP	SURYAKANTA DWIBEDI	26/2024
24	D-RVWPET/3741/2024 RVWPET/ /	MOHANLAL PANCH MP	AMIT PRASAD BOSE	27/2024
25	D-CONTC/3753/2024 CONTC/ /	GEETANJALI DIGAL MP	ADV	28/2024
26	D-MATA/3728/2024	SUNIL KUMAR PALEI	SATYABRATA PANDA	

	MATA/ /	MP		28/2024
27	D-CONTC/3721/2023	KAPILASH SWAIN		
	CONTC/3721/2023	MP		29/2024
28	D-MATA/3762/2024	SUNIL KUMAR PALEI	SATYABRATA PANDA	
	MATA/ /	MP		29/2024
29	D-LAA/33/2023	LAKSHMI@ LAXMI MAHAKUL	SUSANTA KUMAR BARAL	
	LAA/33/2023	MP		33/2024
30	D-FAO/51/2023	PURNA DALAI@PURNA CHANDRA DALAIC.ANANDA RAO(SR. ADV.)		
	FAO/51/2023	MP		62/2024
31	D-FAO/51/2023	PURNA DALAI@PURNA CHANDRA DALAIC.ANANDA RAO(SR. ADV.)		
	FAO/51/2023	MP		63/2024
32	D-FAO/51/2023	PURNA DALAI@PURNA CHANDRA DALAIC.ANANDA RAO(SR. ADV.)		
	FAO/51/2023	MP		64/2024
33	D-FAO/553/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTDRIMJHIMBALA PATI		
	FAO/553/2023	MP		65/2024
34	D-FAO/570/2023	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.		
	FAO/570/2023	MP		66/2024
35	D-CRLREV/30/2023	BISUDHANANDA MAHALI	BHABANI SHANKAR DASPARIDA	
	CRLREV/30/2023	MP		70/2024
36	D-CRLREV/2632/2024	SONA BIWI	SATYAJIT MOHAPATRA	
	CRLREV/ /	MP		71/2024
37	D-CRLREV/2632/2024	SONA BIWI	SATYAJIT MOHAPATRA	
	CRLREV/ /	MP		72/2024
38	D-CRLREV/2641/2024	RAJIN @ RAJINDRA THAPA	SANTOSH KUMAR NANDA	
	CRLREV/ /	MP		73/2024
39	D-CRLREV/2641/2024	RAJIN @ RAJINDRA THAPA	SANTOSH KUMAR NANDA	
	CRLREV/ /	MP		74/2024
40	D-CRLREV/2641/2024	RAJIN @ RAJINDRA THAPA	SANTOSH KUMAR NANDA	
	CRLREV/ /	MP		75/2024
41	D-CRLREV/2642/2024	DUKHISHYAM PODH @ DUKHU	SANTOSH KUMAR NANDA	
	CRLREV/ /	MP		76/2024
42	D-CRLREV/2641/2024	RAJIN @ RAJINDRA THAPA	SANTOSH KUMAR NANDA	
	CRLREV/ /	MP		77/2024
43	D-CRLREV/2642/2024	DUKHISHYAM PODH @ DUKHU	SANTOSH KUMAR NANDA	
	CRLREV/ /	MP		78/2024
44	D-CRLREV/2642/2024	DUKHISHYAM PODH @ DUKHU	SANTOSH KUMAR NANDA	
	CRLREV/ /	MP		79/2024
45	D-CRLREV/2642/2024	DUKHISHYAM PODH @ DUKHU	SANTOSH KUMAR NANDA	
	CRLREV/ /	MP		80/2024
46	D-CMP/3645/2024	DAMAYANTI SAHOO	BHASKAR CHANDRA PANDA	
	CMP/ /	MP		90/2024
47	D-CMP/3764/2024	MAMATA DAS	SUDEEP KUMAR SARANGI	
	CMP/ /	MP		91/2024
48	D-RSA/3632/2024	PATTNAIK KISHAN	BYOMOKESH SAHOO	
	RSA/ /	MP		102/2024
49	D-RSA/150/2023	CUTTACK MUNICIPAL CORPORATION	BISWAJIT MOHAPATRA	
	RSA/150/2023	MP		103/2024
50	D-RSA/538/2023	PADMANAV KAR	SAIBRATA RATH	
	RSA/538/2023	MP		104/2024
51	D-MACA/3650/2024	SANTILATA PRUSTY	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		175/2024
52	D-MACA/3660/2024	RAJESH KUMAR SAHU	RABINDRA NATH DEBATA	
	MACA/ /	MP		176/2024
53	D-MACA/3660/2024	RAJESH KUMAR SAHU	RABINDRA NATH DEBATA	
	MACA/ /	MP		177/2024
54	D-MACA/3255/2024	ORIENTAL INSURANCE COMPANY LTD., BISM ALI KHAN		
	MACA/ /	MP		178/2024
55	D-ABLAPL/12132/2023	BALA CHHATRIA		
	ABLAPL/12132/2023	MP		185/2024
56	D-ABLAPL/910/2024	DIBAKAR DHALA		
	ABLAPL/185/2024	MP		186/2024
57	D-ABLAPL/16973/2019	PABITRA PALAKA		
	ABLAPL/16973/2019	MP		187/2024

58	D-ABLAPL/9425/2023 ABLAPL/9425/2023	GALIB HASMI MP		188/2024
59	D-ABLAPL/11554/2023 ABLAPL/11554/2023	PRATAP GOCHHI @ PRATAP CHANDRA GOCHHI MP		189/2024
60	D-CRLMC/5269/2023 CRLMC/5269/2023	JHASKETAN ROUTI MP		189/2024
61	D-CRLMC/3417/2023 CRLMC/3417/2023	KALU@JYOTIRMAYA MOHANTY MP	AMITAV TRIPATHY	190/2024
62	D-ABLAPL/2864/2021 ABLAPL/2864/2021	RAJESH KUMAR PRADHAN @ RINKU PRADHAN MP		190/2024
63	D-CRLMC/2581/2024 CRLMC/ /	BIJAYA KUMAR PANI MP	BIKRAM CHANDRA GHADEI	191/2024
64	D-ABLAPL/14012/2023 ABLAPL/14012/2023	GOVINDA PRADHAN MP		191/2024
65	D-CRLMC/2588/2024 CRLMC/ /	SATYA NARAYAN MALLICK MP	MANOJ BIHARI DAS	192/2024
66	D-ABLAPL/8359/2023 ABLAPL/8359/2023	JIBAN JYOTI BEHERA MP		193/2024
67	D-CRLMC/2588/2024 CRLMC/ /	SATYA NARAYAN MALLICK MP	MANOJ BIHARI DAS	193/2024
68	D-CRLMC/2605/2024 CRLMC/ /	TEKCHAND@TEKCHAN ROHIDAS MP	SURYAKANTA DWIBEDI	194/2024
69	D-CRLMC/3043/2023 CRLMC/3043/2023	AMIT KUMAR RAUTA MP		195/2024
70	D-CRLMC/2616/2024 CRLMC/ /	ARTATANA BHUYAN MP	AMIT PRASAD BOSE	196/2024
71	D-CRLA/332/2023 CRLA/332/2023	BINOD KUMAR SAHA MP		205/2024
72	D-CRLA/2527/2024 CRLA/ /	PRAMOD KUMAR SAMAL MP	SATYA RANJAN MULIA	206/2024
73	D-CRLA/2527/2024 CRLA/ /	PRAMOD KUMAR SAMAL MP	SATYA RANJAN MULIA	207/2024
74	D-WA/3644/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	269/2024
75	D-WA/3644/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	270/2024
76	D-WA/3644/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	271/2024
77	D-WA/3720/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	272/2024
78	D-WA/3720/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	273/2024
79	D-WA/3720/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	274/2024
80	D-WA/3742/2024 WA/ /	CHANDRAKANTA ANDIA MP	AMIT PRASAD BOSE	275/2024
81	D-WA/3787/2024 WA/ /	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNICAL EDUCATION MP	AMIT PRASAD BOSE	276/2024
82	D-WA/3787/2024 WA/ /	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNICAL EDUCATION MP	AMIT PRASAD BOSE	277/2024
83	D-WA/3863/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	278/2024
84	D-WA/3863/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	279/2024
85	D-WA/3863/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	280/2024
86	D-WP(C)/42692/2023 WP(C)/42692/2023	SAILASUTA DAS MP	MITALEE JESTHI	1390/2024
87	D-WP(C)/3626/2024 WP(C)/1559/2024	RAGHUNANDAN BAHINIPATI MP	SUSANTA KUMAR BARAL	1391/2024
88	D-WP(C)/3633/2024 WP(C)/ /	M/S OBS FOODS PVT. LTD., SUNDARGARH MP	SOUMYA RANJAN MOHANTY	1392/2024
89	D-WP(C)/3636/2024	TWISHA EDUCATIONAL PVT. LTD. SAMBALPUR	SOURAB MISHRA	



	WP(C)/ /	MP		1393/2024
90	D-WP(C)/3639/2024	JHARANA DAS	MANMAYA KUMAR DASH	
	WP(C)/ /	MP		1394/2024
91	D-WP(C)/3646/2024	M/S JAY MAA RAMCHANDI PADDY, SUBASOUPUR	RANJAN MOHANTY	
	WP(C)/ /	MP		1395/2024
92	D-WP(C)/3648/2024	MADAN ROUT	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		1396/2024
93	D-WP(C)/3649/2024	M/S OM SHREE GURUCHARAN RICE MILLS, SUNDARGARH	RANJAN MOHANTY	
	WP(C)/ /	MP		1397/2024
94	D-WP(C)/3659/2024	IPSITA SAHOO	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/ /	MP		1398/2024
95	D-WP(C)/3682/2024	MAKAR KETAN SAHOO	PITAMBAR PANDA	
	WP(C)/ /	MP		1399/2024
96	D-WP(C)/22652/2019	BHASKAR CHANDRA NAYAK	M/S.SUBHRANSU BHUSAN MOHANTY	
	WP(C)/22652/2019	MP		1400/2024
97	D-WP(C)/3688/2024	BIDHUSMITA KAR	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		1401/2024
98	D-WP(C)/3689/2024	SHALIMAR CHEMICAL WORKS (P), LTD. SALTARA	RANJAN PATI	
	WP(C)/ /	MP		1402/2024
99	D-WP(C)/3689/2024	SHALIMAR CHEMICAL WORKS (P), LTD. SALTARA	RANJAN PATI	
	WP(C)/ /	MP		1403/2024
100	D-WP(C)/3690/2024	AMIYA BHUSAN BAGJADAB	SUBHADUTTA ROURAY	
	WP(C)/ /	MP		1404/2024
101	D-WP(C)/1087/2024	SHRE BALADEVJEW NURSING COLLEGE, KHURDA		
	WP(C)/598/2024	MP		1405/2024
102	D-WP(C)/3695/2024	M/S. MAA TARA TARINI STEELS (BORROWER), GUNBAC, KENDHERA		
	WP(C)/ /	MP		1406/2024
103	D-WP(C)/3694/2024	JAGADISH BARAL	SATYAJIT MUKHARJEE	
	WP(C)/ /	MP		1407/2024
104	D-WP(C)/3698/2024	M/S BHARAT SECURITY SERVICES, JAJPUR	RKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		1408/2024
105	D-WP(C)/3701/2024	M/S. SAI OM AGENCY, KORAPUT	SUKANTA KUMAR DALAI	
	WP(C)/1629/2024	MP		1409/2024
106	D-WP(C)/3703/2024	MIHIR RANJAN PARIJA	SADASIVA PATRA	
	WP(C)/ /	MP		1410/2024
107	D-WP(C)/11906/2022	LASYAMAYEE MOHANTA	PRAFULLA KUMAR RATH	
	WP(C)/11906/2022	MP		1411/2024
108	D-WP(C)/11907/2022	SNEHAMAYEE KISSAN	PRAFULLA KUMAR RATH	
	WP(C)/11907/2022	MP		1412/2024
109	D-WP(C)/3709/2024	BASANTI DEVI	HEMANTA KUMAR MUND	
	WP(C)/ /	MP		1413/2024
110	D-WP(C)/1460/2024	MANOJ KUMAR BEHERA	TAPAN KUMAR KAMILA	
	WP(C)/ /	MP		1414/2024
111	D-WP(C)/3724/2024	M/S. ESL STEEL LTD. JHARKHAND	CHITTA RANAJAN DAS	
	WP(C)/ /	MP		1415/2024
112	D-WP(C)/3733/2024	M/S. HOTEL BENBOW INN PVT. LTD. BBSR	BANSHIDHAR BAUG	
	WP(C)/ /	MP		1416/2024
113	D-WP(C)/3736/2024	MALI SAHOO	PRAKASH KUMAR MISHRA	
	WP(C)/ /	MP		1417/2024
114	D-WP(C)/24621/2021	ROHITA KUMAR SAHOO @ ROHITA SAHOO	DNMAY MISHRA	
	WP(C)/24621/2021	MP		1418/2024
115	D-WP(C)/3746/2024	DATTATREYA SATAPATHY	BISWARANJAN PARAMGURU	
	WP(C)/ /	MP		1419/2024
116	D-WP(C)/3752/2024	BISWANATH EKKA	PBABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		1420/2024
117	D-WP(C)/3771/2024	KALI PRASAD MISHRA	DEEPAK RANJAN PARIDA	
	WP(C)/1651/2024	MP		1421/2024
118	D-WP(C)/3775/2024	PRADEEP KUMAR BEHERA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		1422/2024
119	D-WP(C)/16403/2016	LEGAL MANAGER, M/S. SHRIRAM GIC LTDM	S. ADAM ALI KHAN	
	WP(C)/16403/2016	MP		1423/2024
120	D-WP(C)/28782/2022	DR. GANESH CHANDRA KUND	JAYDEEP PAL	
	WP(C)/28782/2022	MP		1424/2024

121	D-WP(C)/28156/2023 WP(C)/28156/2023	HIMANSHU SEKHAR SWAIN MP	DEBENDRA KUMAR DHAR	1425/2024
122	D-WP(C)/3779/2024 WP(C)/ /	MADHUSUDAN MALIK MP	AJODHYA RANJAN DASH	1426/2024
123	D-WP(C)/3662/2024 WP(C)/ /	RAJANIKANTA PATTNAIK MP	DEEPALI MAHAPATRA	1427/2024
124	D-WP(C)/3783/2024 WP(C)/1633/2024	SURYAKANTA SAMAL MP	AMRITA NAYAK	1428/2024
125	D-WP(C)/3789/2024 WP(C)/ /	SUNITA DASH MP	RAJESWARI DAS	1429/2024
126	D-WP(C)/3793/2024 WP(C)/ /	PRIYABRATA SATHUA MP	LAXMIKANTA MOHANTY	1430/2024
127	D-WP(C)/8784/2023 WP(C)/8784/2023	ROHIT KUMAR SAMAL MP	SUBRAT KUMAR KAR	1431/2024
128	D-WP(C)/16463/2023 WP(C)/16463/2023	ARJUNA KUMAR MALLICK MP	SUBRAT KUMAR KAR	1432/2024
129	D-WP(C)/3804/2024 WP(C)/ /	SWARAJ CHOUDHURY MP	BUDHADEV ROUTRAY	1433/2024
130	D-WP(C)/3806/2024 WP(C)/ /	M/S. ENZEN GLOBAL SOLUTIONS PVT. LTD. MP	BIBUDHENDRA KANUNGO	1434/2024
131	D-WP(C)/27384/2023 WP(C)/27384/2023	SK. SAHID MP	BIBUDHENDRA KUMAR RATH	1435/2024
132	D-WP(C)/27384/2023 WP(C)/27384/2023	SK. SAHID MP	BIBUDHENDRA KUMAR RATH	1436/2024
133	D-WP(C)/3812/2024 WP(C)/ /	CHIRANJIB MISHRA MP	SAMEER KUMAR DAS	1437/2024
134	D-WP(C)/40163/2023 WP(C)/40163/2023	TRINATH JENA MP	AMITABH MISHRA	1438/2024
135	D-WP(C)/28572/2019 WP(C)/28572/2019	DINABANDHU MISHRA MP	AMAR KUMAR MOHANTY	1439/2024
136	D-WP(C)/3830/2024 WP(C)/ /	GOBINDA CHANDRA POLAI MP	BISWABIHARI MOHANTY	1440/2024
137	D-WP(C)/28572/2019 WP(C)/28572/2019	DINABANDHU MISHRA MP	SUBHADUTTA ROUTRAY	1441/2024
138	D-WP(C)/3834/2024 WP(C)/ /	SASEMIRA BISWAL MP	BISWA PRAKASH DHAL	1442/2024
139	D-WP(C)/3834/2024 WP(C)/ /	SASEMIRA BISWAL MP	BISWA PRAKASH DHAL	1443/2024
140	D-WP(C)/3837/2024 WP(C)/ /	NAGENDRA SATAPATHY MP	RAJALAXMI BISWAL	1444/2024
141	D-WP(C)/3841/2024 WP(C)/ /	BISWAJIT KHUNTIA MP	GOPAL PRASAD JENA	1445/2024
142	D-WP(C)/3848/2024 WP(C)/ /	MAHESH PRASAD DALEI MP	GOPAL PRASAD JENA	1446/2024
143	D-WP(C)/3849/2024 WP(C)/ /	PARBATI MOHANTY MP	ASHOK KUMAR MOHAPATRA	1447/2024
144	D-WP(C)/3850/2024 WP(C)/ /	SURYANARAYAN MISHRA MP	DIPTIREKHA NANDA	1448/2024
145	D-WP(C)/3854/2024 WP(C)/ /	SUBAS CHANDRA BEHERA MP	SATYABRATA MOHANTY	1449/2024
146	D-WP(C)/3814/2024 WP(C)/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	1450/2024
147	D-WP(C)/14646/2006 WP(C)/14646/2006	SABITRI JAISWAL MP		1451/2024
148	D-WP(C)/3814/2024 WP(C)/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	1452/2024
149	D-WP(C)/3855/2024 WP(C)/ /	RAMANI RANJAN PRADHAN @ PRADHANSARATHI JYOTI MOHANTY MP		1453/2024
150	D-WP(C)/2853/2024 WP(C)/1339/2024	ANUP KUMAR SAHOO MP	DINESH KUMAR PANDA,SUBIR PALIT	1454/2024
151	D-WP(C)/2995/2024 WP(C)/1315/2024	PUNYASHA SEEYARAM MP	DINESH KUMAR PANDA	1455/2024
152	D-WP(C)/3866/2024	HRUDANANDA GOCHHAYAT	AMIT KUMAR PATRA	

153	WP(C)/ / D-WP(C)/3869/2024	MP SADHANA RANI MANDAL	KUNAL KUMAR SWAIN	1456/2024
154	WP(C)/ / D-WP(C)/3870/2024	MP KANAKALATA MAHAL	LAXMINARAYAN PATEL	1457/2024
	WP(C)/ /	MP		1458/2024